

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3961  
ANSWERED ON:17.08.2000  
IMPORT OF ARMAMENTS DURING KARGIL OPERATION  
CHANDRAKANT BHAURAO KHAIRE

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether a large quantity of armaments worth several crores of rupees were purchased from Russia during the Kargil conflict;
- (b) if so, the details thereof along with the details of items and their value;
- (c) whether a major portion of these armaments have become rusted and are not usable;
- (d) if so, the details thereof with expected loss involved therein;
- (e) whether the Government have taken up the matter with Russian Government; and
- (f) if so, the outcome thereof?

**Answer**

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

- (a) to (d): A Statement is enclosed.
- (e) No, Sir.
- (f) Does not arise.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3961 FC  
17.8.2000

Six contracts valued at over Rs. 600 crores were signed with Russian firms for procurement of ammunition and armaments for the Army in the context of OP Vijay. The items included Sniper rifles, RPO-A Flame Thrower, Automatic Grenade Launchers, a variety of ammunition, Krasnopol Projectiles and Laser Designators.

2. No rusted Defence stores have been received from Russia. A consignment of 930 rounds out of 15,000 rounds of 130mm ammunition supplied was found to be affected by sea water during inspection in June 2000 and has been declared unserviceable for which a claim is being raised. The estimated value of the unserviceable ammunition is Rs. 0.85 crores.